

VOLUNTARY DISCLOSURE OF ASSETS AS ON THE DATE OF DECLARATION
(In terms of the Resolution passed by the Full Court of the Madras High Court
held on 03rd September 2009)

NAME:JUSTICE K.RAVICHANDRABAABU

DATE OF APPOINTMENT: 20.12.2011

Sl. No.	Items	Description	Particulars	Remarks
1.	Landed Property	a) Agricultural property	1)Undivided One fourth share in 4.27 acres of Agricultural lands at Rishivandiyam Village at S.Nos. 68/17, 68/19, 68/20, 78/2A, 79/3, 79/4A, 79/4B, 80/1, 80/2, 80/3, 80/4, 80/5, 79/2, 80/6, 80/7, 80/8 .	Self acquisition purchased on 5.4.1989
		b) House property	2)Undivided One fourth share in the house property in S.No. 292/21A at Door No. 2/83, "Sir Kandha Vilas", Pandit Jawaharlal Nehru Street, Rishivandiyam.	Ancestral
			3) 1375 Sq. ft. Flat No. 1D, Crescent Castle, 13, Second Crescent Park Road, Gandhi Nagar, Adyar, Chennai 20.	Self acquisition purchased on 15.12.2004

Sl. No.	Items	Description	Particulars	Remarks
2.	Savings Deposits & Insurance	a) Savings Bank (Name of the Bank, &Cash Balance)	1)Indian Bank, Adyar, Chennai 20 Rs.93,663.60 2)Indian Bank, High Court Rs.25,907.55 3)State Bank of India, Adyar, Rs. 16,434.70	
		b) Fixed Deposits	State Bank of India, Adyar Deposits (4 Nos) No. 31068365282 Rs.1,05,519.00 No. 30671282078 Rs.1,13,963.00 No. 30899417143 Rs.1,05,989.00 No. 30579832368 Rs. 54,840.00	
		c) Insurance	LIC Policies Sum Assured and No. Rs.1,00,000 (712408464)	
		d)Investments	800 Shares and 400 Debentures of SISCOL	Jointly purchased in 1995.
3.	Other Assets (Movables)	b) Vehicles (date & cost at the time of purchase)	Honda City Car Bearing No.TN 05A 0919	Purchased on 21.11.2007
4.	Liabilities	Loans, if any	Housing Loan (availed from Indian Bank , Chennai 20) Balance Payable Rs. 1,83,372/- Car Loan (availed from Indian Bank, Adyar) Balance Payable Rs. 29,288/- Unsecured loans Rs. 85,000/-	

**NAME: MRS. R.SASHIKALA
W/O.JUSTICE K.RAVICHANDRABAABU
HIGH COURT, MADRAS**

Sl. No.	Items	Description	Particulars	Remarks
1.	Landed Property	a) Vacant Land	2400 Sq.ft in Plot No.153, Comprised in S.Nos.210/7, 8 & 9, Sri Balaji Nagar, Namandi Village, Cheyyar Taluk, Kancheepuram District.	Purchased on 16.9.2008
2.	Other Assets (Movables)	a) Jewellery (by approximate weight) b) Vehicle (Date & Cost at the time of Purchase) c) Savings and Insurance	Gold Jewellery 460 gms Silver Articles 2 Kgs. Hero Honda Pleasure (Two Wheeler) No. TN 07 BM 1743 1) Canara Bank, Kotturpuram Rs. 2,999.00 2) State Bank of India, Gandhi Nagar, Adyar Rs.2,29,752.00 3) IOB, Gandhi Nagar Adyar, Rs. 16,588.00 LIC Policies Sum Assured and Nos. Rs.5,00,000 (713473659) Rs.3,00,000 (713845935)	Gifted by her father on 6.7.2011

NAME: MS.R.PREETHIKA
D/O.JUSTICE K.RAVICHANDRABAABU
HIGH COURT, MADRAS

Sl. No.	Items	Description	Particulars	Remarks
	Savings, Deposits and Insurance	Fixed Deposits	<p>Indian Overseas Bank, Gandhi Nagar, Adyar, Chennai 20 Deposit dated 27.3.2012 for Rs. 3,00,000</p> <p>IOB, Gandhi Nagar, Adyar, Chennai (S/B A/c.) Rs. 1, 155.00</p> <p>Insurance Sum Assured and Policy No. Rs. 2,00,000 (714707924) Rs.12,000 (712901304)</p> <p>ICICI PRU SMART KID POLICY Rs.2,15,000 (00120201)</p>	Investment made in Rajalakshmi Scheme during May 1993 was redeemed and invested in Fixed Deposit.

**NAME: MR.R.VISHNUKUMAR
S/O.JUSTICE K.RAVICHANDRABAABU
HIGH COURT, MADRAS**

Sl. No.	Items	Description	Particulars	Remarks
1	Insurance		Insurance Sum Assured and Policy No. Rs. 2,00,000 (714707926)	-----

(JUSTICE K.RAVICHANDRABAABU)